

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: COMPACT LAMPS PRIVATE LIMITED Date of Commencement of Liquidation: 31-10-2019; List of Stakeholders as on Date: 01-04-2021; Name of IP: Ms. Deepika Bhugra Prasad; Last 5 digit of registration number: 11186

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date		10525320		10525320				NA
3	Secured financial creditors	10	2365992135	10	2364522188		1469947		<a href="#">Annexure 3</a>
4	Unsecured financial creditors	2	277264317	2	277264317				<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	240	42111653	240				42111653	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	31	196979280	31	102579583		18793428	75606269	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
<b>Total</b>		<b>283</b>	<b>2892872705</b>	<b>283</b>	<b>2754891408</b>	<b>0</b>	<b>20263375</b>	<b>75606269</b>	